

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/122(KB)2023

IN

C.A.(CAA)/94(KB)2023

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	GLADIOLUS MERCANTILE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Ms. Meenakshi Manot, Adv. ] For the Petitioner

Mr. Rantu Kumar Das, CS ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12<sup>th</sup> July, 2024**.

**Anamitra Pal  
Court Officer**